THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): The information is being collected and will be placed on the Table of the Sabha.

## DEVNAGRI SCRIPT FOR SINDHI LANGUAGE

549. SHRI SWAI SINGH SISODIA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether the Government attention has been drawn to a resolution passed by the 3rd Sindhi Samelan recently urging Government to adopt Devnagri script for Sindhi language in the text-books; and
- (b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir. Government have also received several representations asking that Sindhi should be written in the Perso-Arabic Script only as otherwise the personality of the Language will be lost.

(b) Having considered the matter in all aspects, Government have decided that the choice of the script should be left to the author or translator of the books but where demand exists books in both the scripts could be produced.

## INFERIOR MILO IMPORTER FROM U.S.

550. SHRI K. C. PANDA:
SHRI DEBANANDA AMAT:
SHRI DAHYABHAI V. PATEL:
SHRI LOKA NATH MISRA:
SHRI K. P. SINGH DEO:
SHRI SUNDAR MANI PATEL:

Will the Minister of AGRICULTURE be pleased to state':

(a) whether Government's attention has been invited to a statement made by the

- U. S. State Department that the milo recently purchased by India from the United States was of an inferior grade and meant for cattle; and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) and (b) Enquiries made reveal that no such statement has been made. A substantial quantity of U. S. No. 2 yellow grain sorghum has been imported in this country in the past for human consumption.

## REPRESENTATION IN INDIAN PO-TASH LTD.

- 551. DR. K. MATHEW KURIAN: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether his Ministry has representative on the Boards of Directors of a number of public and joint sector undertakings where the interest of the Ministry, farmers and cooperative movement are involved;
- (b) whether his Ministry had any interest and role in the establishment and working of the Indian Potash Ltd.; and
- (c) if so, what are the reasons for not securing representation of his Ministry on Board of Directors of this undertaking?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) The Ministry has representative, on the Boards of Directors of Public Undertakings and Joint Sector Undertakings in which the interest of agriculture development are involved.

(b) The Indian Potash Ltd., formerly known as Indian Potash Supply Agency, was largely owned by private companies. In order to make it fully responsive to the needs of the farmers and to promote the use of Potash, its share-capital structure was re-organised in 1970-71 and the maj-